

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:5561  
ANSWERED ON:10.05.2012  
REVIEW OF MPLAD SCHEME  
Reddy Shri Modugula Venugopala

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Union Government has reviewed the functioning of Member of Parliament Local Area Development Scheme (MPLADS);
- (b) if so, the details of the feedback received by the Union Government;
- (c) whether it is a fact that the State Governments have not framed any specific procedure for scrutinizing and executing recommendations under MPLADS;
- (d) if so, whether the Union Government has given any directions to the State Governments as regards the procedure to be followed with respect to the MPLADS projects as distinguished from State Projects; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) The Ministry reviews and monitors implementation of the scheme twice in a year with Nodal Secretaries of the State/UT Governments, apart from regular reviews of implementation of the Member of Parliament Local Area Development Scheme (MPLADS) in the States.
- (b) Despite positive views of the public about MPLAD Scheme, deficiencies in implementation of scheme have been found at the district level which include: delay in execution of works, incomplete works and poor use of assets, encroachment, diversion of use, lack of maintenance, idle assets, etc.
- (c) As per MPLADS guidelines, the District Authorities are required to execute works under the scheme, as per the established procedure of the State Government for implementation of such works.
- (d) Does not arise.
- (e) Does not arise.